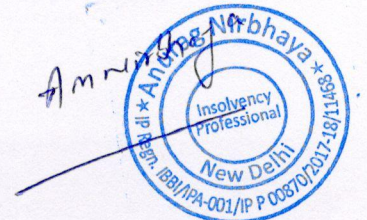


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016)
FOR THE ATTENTION OF THE CREDITORS OF GEOSHINE MINES 2 METALS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GEOSHINE MINES 2 METALS LIMITED
2.	Date of incorporation of corporate debtor	16 th May, 1997
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110UP1997PLC021979
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: P. No. 1033 SA, Kataula Gaushpur Main Road Airport Post- Bamrauli, Ps. Dhoomanganj, Prayagraj, Allahabad, UP-211012
6.	Insolvency commencement date in respect of corporate debtor	24.08.2022
7.	Estimated date of closure of insolvency resolution process	19.02.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Anurag Nirbhaya Reg No: IBBI/IPA-001/IP-P00870/2017-2018/11468
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 204, Sagar Plaza, Plot No. 19, District Centre Laxmi Nagar, New Delhi-110092 Email Id: anurag@canirbhaya.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 204, Sagar Plaza, Plot No. 19, District Centre Laxmi Nagar, New Delhi-110092 Website: www.geoshinemines.com Email Id: cirp@geoshinemines.com Helpline No: 7678571120
11.	Last date for submission of claims	07.09.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Investors in the Collective Investment Scheme floated by the Corporate Debtor.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Sujata Garg 2. Pawan Lohia 3. Suresh Kumar Mittal
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) 1. Ms. Sujata Garg IBBI Registration No. IBBI/IPA-003/IP-N00336-C01/2017-2018/11674 A-115, Second Floor, Azad Chamber, Shakarpur, New Delhi-110092 2. Pawan Lohia IBBI Registration No. IBBI/IPA-001/IP-P-02021/2020-2021/13160 A 505, Gardenia Greens, C-10, Sector 18, Vasundhara, Ghaziabad, Uttar Pradesh-201012



		<p>3. Mr. Suresh Kumar Mittal IBBI Registration No. IBBI/IPA-001/IP-P-02621/2021-2022/14033 Flat No-119, Chardham Apartment, Plot No-38, Sector-9, Rohini, Near Rohini West Metro Station, North West, Delhi-110085</p>
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Note:

- **The Financial Creditors in a Class are advised to submit their claim online through website at www.geoshinemines.com in specified Form CA**
- **In case of any clarification/difficulty in submission of Claim by Financial Creditors in a Class, they may contact during the office hours from 10:00 to 6:00 PM at helpline no. 7678571120**

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the Geoshine Mines 2 Metals Limited on 24.08.2022 in C.P. (IB) No.- 70/ALD/2021.

The creditors of Geoshine Mines 2 Metals Limited are hereby called upon to submit their claims with proof on or before 7th September, 2022 to the Interim Resolution Professional online through website at www.geoshinemines.com in specified Form.

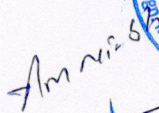
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the Point No. 12, shall indicate its choice of authorised representative of the class from among the three insolvency professionals listed against Point No.13 to act as authorised representative of the class [**Investors in the Collective Investment Scheme floated by the Corporate Debtor**] in Form CA.

The financial creditor in a class shall submit their claims in Form CA with proof online through website of the Corporate Debtor Only.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.08.2022
Place: New Delhi


Anurag Nirbhaya
Interim Resolution Professional
In the matter of Geoshine Mines 2 Metals Limited
Regn. No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
AFA VALIDITY : 14/12/2021 to 13/12/2022



also part of the deal.

The deal also includes a 270 MW multi-fuel power plant at Hazira, which has a long-term power purchase agreement with the adjacent steelmaking facility. A 515 MW gas-based power plant, along with allied land, is also part of the transaction.

A 100-km Gandhar to Hazira transmission line, con-

plete the debt repayment plan of \$25 billion (₹2 trillion) with the Indian banking sector being almost fully repaid.

Essar's aggregate revenues will stand at \$15 billion (around ₹1.2 trillion) and an AUM (assets under management) of \$8 billion (₹64,000 crore) comprising various assets spread across India and overseas.

technology and services, it said, without giving details.

"While ongoing businesses will provide operational stability, our renewed focus will be to transition existing assets to green and invest in sector-transforming clean businesses around the investment themes of decarbonisation and digitisation," it added.

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GEOSHINE MINES 2 METALS LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	GEOSHINE MINES 2 METALS LIMITED
2. Date of incorporation of corporate debtor	16th May, 1997
3. Authority Under which corporate debtor is incorporated/Registered	Registrar of Companies- Kanpur
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U744110UP1957PLC021979
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: P. No. 1033 SA, Katalua, Gushpur Main Road Airport Post- Barrmuhi, P.S. Dinanagar, Prayagraj, Allahabad, UP-211012
6. Insolvency commencement date in respect of corporate debtor	24.08.2022
7. Estimated date of closure of insolvency resolution process	19.02.2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Anurag Nirbhaya Reg No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
9. Address and e-mail of the Interim Resolution Professional as registered with the Board	Address: 204, Sagar Plaza, Plot No. 19, District Centre Laxmi Nagar, New Delhi-110092 Email ID: anurag@canirbhaya.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 204, Sagar Plaza, Plot No. 19, District Centre Laxmi Nagar, New Delhi-110092 Website: www.geoshinemines.com Email id: crip@geoshinemines.com Helpline No.: 7678571120
11. Last date for submission of claims	07.09.2022
12. Classes of creditors, if any, under clause (b) of sub-section (3A) of section 21, ascertained by the interim resolution professional	Investors in the Collective Investment Scheme floated by the Corporate Debtor
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Sujata Garg 2. Pawan Lohia 3. Suresh Kumar Mittal
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) 1. Ms. Sujata Garg IBBI Registration No. IBBI/PA-003/IP-A00335-C01/2017-2018/11674 A-115, Second Floor, Azad Chamber, Shakarpur, New Delhi-110092 2. Pawan Lohia IBBI Registration No. IBBI/PA-001/IP-P-0202/12020-2021/13160 A-505, Gardenia Greens, C-10, Sector 18, Vasantkhana, Ghaziabad, Uttar Pradesh-201012 3. Mr. Suresh Kumar Mittal IBBI Registration No. IBBI/PA-001/IP-P-0202/12021-2022/14033 Flat No-119, Chardham Apartment, Plot No-38, Sector-9, Rohini, New Rohini West Metro Station, North West, Delhi-110085

Note:

The Financial Creditors in a Class are advised to submit their claim online through website at www.geoshinemines.com in specified Form CA.

In case of any clarification/difficulty in submission of Claim by Financial Creditors in a Class, they may contact during the office hours from 10:00 to 6:00 PM at helpline no. 7678571120

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the Geoshine Mines 2 Metals Limited on 24.08.2022 in C.P. (IB) No. - 70/ALD/2021.

The creditors of Geoshine Mines 2 Metals Limited are hereby called upon to submit their claims with proof on or before 7th September, 2022 to the Interim Resolution Professional online through website at www.geoshinemines.com in specified Form.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the Point No. 12, shall indicate its choice of authorised representative of the class from among the three insolvency professionals listed against Point No. 13 to act as authorised representative of the class (Investors in the Collective Investment Scheme floated by the Corporate Debtor) in Form CA.

The financial creditor in a class shall submit their claims in Form CA with proof online through website of the Corporate Debtor Only.

Submission of false or misleading proofs of claim shall attract penalties.

sd/-

Anurag Nirbhaya

Interim Resolution Professional

In the matter of Geoshine Mines 2 Metals Limited

Regn. No.: IBBI/PA-001/IP-P00870/2017-2018/11468

AFA VALIDITY: 14/12/2021 to 13/12/2022

Date: 27.08.2022

Place: New Delhi

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MILANI TECHNO ENGINEERING LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	MILANI TECHNO ENGINEERING LIMITED
2. Date of incorporation of corporate debtor	05th September, 1984
3. Authority Under which corporate debtor is incorporated/Registered	Registrar of Companies- Kanpur
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U51109UP1984PLC006714
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 01, Plot No. 90, Mayur Colony, Jhansi, Prayagraj, Allahabad, UP-211012. Corporate Office: 4th Floor, Shri Shubh Apartments, Prafull Kanan Vihar Park, Keslopur, Kolkata WB-700101
6. Insolvency commencement date in respect of corporate debtor	24.08.2022
7. Estimated date of closure of insolvency resolution process	19.02.2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Anurag Nirbhaya Reg No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
9. Address and e-mail of the Interim Resolution Professional as registered with the Board	Address: 204, Sagar Plaza, Plot No. 19, District Centre Laxmi Nagar, New Delhi-110092 Email ID: anurag@canirbhaya.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 204, Sagar Plaza, Plot No. 19, District Centre Laxmi Nagar, New Delhi-110092 Website: www.milantechno.com Email ID: crip@milantechno.com Helpline No.: 8368569355
11. Last date for submission of claims	07.09.2022
12. Classes of creditors, if any, under clause (b) of sub-section (3A) of section 21, ascertained by the interim resolution professional	Investors in the Collective Investment Scheme floated by the Corporate Debtor
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Mr. Sanjeev Gupta 2. Mr. Rajeev Lochan 3. Mr. Raj Kumar Soni
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Physical Address: same as above in point no. 10 b. 1. Mr. Sanjeev Gupta Regn. No.-IBBI/PA-001/IP-P0157/2018-2019/12408 307, Laxmikesh Building, Plot No-5, District Centre, Laxmi Nagar, Delhi-110092. 2. Mr. Rajeev Lochan Regn. No.-IBBI/PA-002/IP-A00605/2016-19/11885 243, 1st Floor, AGOR Enclave New Delhi - 110092. 3. Mr. Raj Kumar Soni Regn. No.-IBBI/PA-002/IP-A01252/2022-2023/14136 127, Second Floor, P Colony, Sector 39-33, Gate No. 3, Indraprastha Colony, Faridabad, Haryana-121003.

Note:

The Financial Creditors in a class are advised to submit their claim online through website at www.milantechno.com in specified Form CA.

In case of any clarification/difficulty in submission of Claim by Financial Creditors in a class, they may contact during the office hours from 10:00 AM to 6:00 PM at helpline no. 8368569355.

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the Milani Techno Engineering Limited on 24.08.2022.

The creditors of Milani Techno Engineering Limited are hereby called upon to submit their claims with proof on or before 07th September, 2022 to the interim resolution professional online through website at www.milantechno.com in specified form.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (Investors in the Collective Investment Scheme floated by the Corporate Debtor) in Form CA.

The financial creditors in a class shall submit their claims in Form CA with proof online through website of the Corporate Debtor Only.

Submission of false or misleading proofs of claim shall attract penalties.

sd/-

Anurag Nirbhaya

Interim Resolution Professional

In the matter of Milani Techno Engineering Limited

Regn. No.: IBBI/PA-001/IP-P00870/2017-2018/11468

Date: 27.08.2022

Place: New Delhi

Date: 27.08.2022

Place: New Delhi

Financial Express 27-08-2022

उपलब्ध करा रहा है। एनापूर में शामिल करना तथा रिमाउट इ-वांट/ए-वांट/ए-वांट/ए-वांट प्रक्रिया 55वीं एनपीएम की सूचना में शामिल किया है। वीसी/ओपीएम के माध्यम से शामिल होने वाले सदस्यों की परिणामा अधिनियम की धारा 103 के तहत कोरम पूरा करने के उद्देश्य से की जायेगी।

कृते सीएमआई लिमिटेड
ह./-
सुबोध कुमार बनर्वाला
कम्पनी सचिव
सदस्यता सं. 21928

तिथि : 26-08-2022
स्थान : नई दिल्ली

सदस्यों को इनके ई-मेल पते पर उपलब्ध/अपडेट करने के लिए प्रिदायित करती है। भीतिक माध्यम में सेवार धारा करने वाले सदस्यों के रिहाई अपडेट करने के निर्देश कम्पनी अध्याय आर्टिक्ल के पास तथा डोमेन्ट्रिबलान्ड माध्यम में सेवार धारा करने वाले सदस्यों के मामले में डिपॉजिटरी के पास नियोजित भेजे जायें।

कम्पनी के निदेशक मण्डल के अध्यक्ष/सचिव
कृते अशोक सिवन्स लिमिटेड
ह./-
सती नारायण
(प्रबन्ध निदेशक)
टीआरएनए सं. 02000004

तिथि : 27.08.2022
स्थान : पंचकुला

प्रश्न-क	
सार्वजनिक घोषणा	
(भारतीय दिवाला और प्रोपन अधिनियम बोर्ड (कार्पोरेट व्यवसायों के लिए दिवालय प्रस्ताव प्रक्रिया) विनियमन, 2016 के विनियम 6 के अधीन)	
विजयोशाहन माइन्स 2 मेटल लिमिटेड के लेनदारों के ध्यानार्थ	
संबंधित विवरण	
1. कार्पोरेट ज्वेली का नाम	विजयोशाहन माइन्स 2 मेटल लिमिटेड
2. कार्पोरेट ज्वेली के समर्थकों की तिथि	16 मई, 1997
3. प्राधिकारी लिमिटेड अंतर्गत कार्पोरेट व्यवसाय समर्थकों/पंजीकृत है	रजिस्ट्रार ऑफ कंपनीज- कानपुर
4. कार्पोरेट प्रस्ताव संख्या/ कार्पोरेट ज्वेली का संविधान दिनांक प्रस्ताव संख्या	U74110UP1997PLC021979
5. कार्पोरेट ज्वेली के पंजीकृत कार्यालय तथा प्रस्ताव कार्यालय (यदि कोई है) का पता	पंजीकृत कार्यालय- पी. नं. 1033 एमए, कटौला गैलरी मेन गेट एपार्टमेंट फ्लोर- पश्चिमी, प्रियम, धुमनाग, प्रमोशन, लखनऊ, यूपी- 211012
6. कार्पोरेट ज्वेली के परिचयन की सुरक्षा तिथि	24.08.2022
7. दिवालय प्रस्ताव प्रस्ताव प्रक्रिया के सम्मान की अनुमानित तिथि	19.02.2023
8. अंतिम प्रस्ताव पेशेवर के रूप में के कार्पोरेट दिवालय प्रस्ताव पेशेवर का नाम व पंजीकरण संख्या	नाम: श्री अनुराग निरंज, रीम, नं. IBB/HPA-001/HP-P008702017-2018/11468
9. अंतिम प्रस्ताव पेशेवर का पता व ई-मेल पता (यदि कोई है या पंजीकृत है।)	पता: 204, सागर प्लाजा, फ्लॉर नं. 19, लिता फेड, लखनौ नगर, नई दिल्ली-110092 ई-मेल: anurag@canirbha.com
10. अंतिम प्रस्ताव पेशेवर से चक्रापर के लिए प्रयोग की जाने वाली ईमेल तथा पता, यदि क्रम संख्या 9 में दिए विवरण से अलग है।	पता: 204, सागर प्लाजा, फ्लॉर नं. 19, लिता फेड, लखनौ नगर, नई दिल्ली-110092 ईमेलपता: www.milantechno.com ई-मेल: cirp@milantechno.com हेल्पलाइन नं.: 7678571120
11. दावों को प्रस्तुत करने की अंतिम तिथि	07.09.2022
12. अंतिम प्रस्ताव पेशेवर द्वारा जारी सामूहिक निवेश योजना में निवेशक	कार्पोरेट निदेशक द्वारा जारी सामूहिक निवेश योजना में निवेशक
13. श्रेणी में निवेशक के प्राथमिक प्राथमिक के रूप में पंजीकृत दिवालय प्रस्ताव पेशेवर के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	1. सुभाष गुप्ता 2. प्रमोशन सिवन्स 3. सुधीर कुमार शर्मा
14. (क) संबंधित पत्रों और (ख) प्राथमिक प्राथमिक का विवरण पर उपलब्ध है:	(1) वेबसाइट: https://www.ibbi.gov.in/home/downloads (बी) 1. मुझे सुभाष गुप्ता, आरंभिक/अंतिम पंजीकरण नं. IBB/HPA-003/HP-N00336-C01/2017-2018/11674 नं.-115, दुर्गा गैलरी, आनंद बिल्डिंग, सागर, पंचकुला, हरियाणा-110092 2. प्रमोशन सिवन्स, आरंभिक/अंतिम पंजीकरण नं. IBB/HPA-001/HP-P-020212020-2022/13160 व. 505, चाँदनी चौक, सी-10, फ्लोर 18, चण्डी, सायबक, उत्तर प्रदेश-201012 3. श्री सुधीर कुमार शर्मा, आरंभिक/अंतिम पंजीकरण नं. IBB/HPA-001/HP-P-026212021-2022/14033 फ्लॉर नं.-119, चण्डीक अपार्टमेंट, फ्लॉर नंबर-38, फ्लोर-9, दिल्ली, शिवाजी स्टेट होटल के पास, उत्तर भारत, दिल्ली-110085

महान या धारक प्रमाणों को प्रस्तुत करना ज़रूरी का दफ्तर होगा।
ह./-अनुराग निरंज,
विजयोशाहन माइन्स 2 मेटल लिमिटेड
के विषय में अंतिम प्रस्ताव पेशेवर
पंजी नं.: IBB/HPA-001/HP-P008702017-2018/11468
एड्रेस पता: 14/12/2021 से 13/12/2022
तिथि: 27.08.2022
स्थान: नई दिल्ली

प्रश्न-क	
सार्वजनिक घोषणा	
(भारतीय दिवाला और प्रोपन अधिनियम बोर्ड (कार्पोरेट व्यवसायों के लिए दिवालय प्रस्ताव प्रक्रिया) विनियमन, 2016 के विनियम 6 के अधीन)	
मिलानी टेक्नो इंजीनियरिंग लिमिटेड के लेनदारों के ध्यानार्थ	
संबंधित विवरण	
1. कार्पोरेट ज्वेली का नाम	मिलानी टेक्नो इंजीनियरिंग लिमिटेड
2. कार्पोरेट ज्वेली के समर्थकों की तिथि	05 सितंबर, 1984
3. प्राधिकारी लिमिटेड अंतर्गत कार्पोरेट व्यवसाय समर्थकों/पंजीकृत है	रजिस्ट्रार ऑफ कंपनीज- कानपुर
4. कार्पोरेट प्रस्ताव संख्या/ कार्पोरेट ज्वेली का संविधान दिनांक प्रस्ताव संख्या	U51109UP1984PLC006714
5. कार्पोरेट ज्वेली के पंजीकृत कार्यालय तथा प्रस्ताव कार्यालय (यदि कोई है) का पता	पंजीकृत कार्यालय नं. 5, फ्लॉर नं. 90, प्लॉर कॉम्प्लेक्स, इलाहाबाद, उत्तर प्रदेश-201102 कार्पोरेट कार्यालय प्लॉर नं. 30, कृष्ण अडवैल, प्रमोशन सतलुआई प्लॉर नं. 1, कानपुर, उत्तर प्रदेश-200011
6. कार्पोरेट ज्वेली के परिचयन की सुरक्षा तिथि	24.08.2022
7. दिवालय प्रस्ताव प्रस्ताव प्रक्रिया के सम्मान की अनुमानित तिथि	19.02.2023
8. अंतिम प्रस्ताव पेशेवर के रूप में के कार्पोरेट दिवालय प्रस्ताव पेशेवर का नाम व पंजीकरण संख्या	नाम: श्री अनुराग निरंज, रीम, नं. IBB/HPA-001/HP-P008702017-2018/11468
9. अंतिम प्रस्ताव पेशेवर का पता व ई-मेल पता (यदि कोई है या पंजीकृत है।)	पता: 204, सागर प्लाजा, फ्लॉर नं. 19, लिता फेड, लखनौ नगर, नई दिल्ली-110092 ई-मेल: anurag@canirbha.com
10. अंतिम प्रस्ताव पेशेवर से चक्रापर के लिए प्रयोग की जाने वाली ईमेल तथा पता, यदि क्रम संख्या 9 में दिए विवरण से अलग है।	पता: 204, सागर प्लाजा, फ्लॉर नं. 19, लिता फेड, लखनौ नगर, नई दिल्ली-110092 ईमेलपता: www.milantechno.com ई-मेल: cirp@milantechno.com हेल्पलाइन नं.: 8368569355
11. दावों को प्रस्तुत करने की अंतिम तिथि	07.09.2022
12. अंतिम प्रस्ताव पेशेवर द्वारा जारी सामूहिक निवेश योजना में निवेशक	कार्पोरेट निदेशक द्वारा जारी सामूहिक निवेश योजना में निवेशक
13. श्रेणी में निवेशक के प्राथमिक प्राथमिक के रूप में पंजीकृत दिवालय प्रस्ताव पेशेवर के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	1. श्री राजेश गुप्ता 2. श्री राजेश शर्मा 3. श्री राजेश कुमार शर्मा
14. (क) संबंधित पत्रों और (ख) प्राथमिक प्राथमिक का विवरण पर उपलब्ध है:	(1) वेबसाइट: https://www.ibbi.gov.in/home/downloads (बी) 1. श्री राजेश गुप्ता, पंजीकरण नं. IBB/HPA-002/HP-P015752010-18/2018/12408 307, रामजी सिवन्स, फ्लॉर नं.-20, लिता फेड, लखनौ नगर, दिल्ली-110092 2. श्री राजेश शर्मा, पंजीकरण नं. IBB/HPA-002/HP-N006062018-19/11688 243, प्लॉर मॉडर्न, एडवैल/सागर प्लाजा, नई दिल्ली-110092 3. श्री राजेश कुमार शर्मा, पंजीकरण नं. IBB/HPA-002/HP-N012109/2022-2023/14136 127, दुर्गा गैलरी, आरंभिक/अंतिम पंजीकरण सं. 30-35, फ्लॉर नं. 3, इंदरवार हॉटेल, परतोल्ला, हरियाणा- 121003

महान या धारक प्रमाणों को प्रस्तुत करना ज़रूरी का दफ्तर होगा।
ह./-
अनुराग निरंज,
अंतिम प्रस्ताव पेशेवर
एड्रेस पता: 14/12/2021 से 13/12/2022
मिलानी टेक्नो इंजीनियरिंग लिमिटेड के विषय में
पंजी नं.: IBB/HPA-001/HP-P008702017-2018/11468
तिथि: 27.08.2022
स्थान: नई दिल्ली

JANSATTA 27.08.2022